

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32007/2025 BLAPL/11880/2025	ASWINI NAIK VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH TOWN /217 /2025 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000061/2025
2	D-BLAPL/34443/2025 BLAPL/11881/2025	ULLAS @ ULLASH MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /312 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000463/2025
3	D-BLAPL/34447/2025 BLAPL/11882/2025	KRUSHNA CHANDRA BISOYI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BUGUDA /457 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000124/2025
4	D-BLAPL/34451/2025 BLAPL/11883/2025	SURAJ KHILO VS STATE OF ODISHA	SATYABRATA DASH VS	SEMILLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
5	D-BLAPL/34177/2025 BLAPL/11884/2025	ASHWINI KUMAR PATRA VS REPUBLIC OF INDIA (C.B.I)	S. DEBABRATA REDDY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000005/2021
6	D-BLAPL/34222/2025 BLAPL/11885/2025	DANIA @ MANORANJAN BASANTIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /69 /2017 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000240/2023
7	D-BLAPL/34287/2025 BLAPL/11886/2025	TUFAN MAHANANDIA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /503 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000987/2025
8	D-BLAPL/34351/2025 BLAPL/11887/2025	SK. BASAR ALI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /114 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000040/2025
9	D-BLAPL/34515/2025 BLAPL/11888/2025	SUNIL PAHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000345/2025
10	D-BLAPL/34359/2025 BLAPL/11889/2025	BIKASH DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /22 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000020/2025
11	D-BLAPL/34422/2025 BLAPL/11890/2025	ASHWINI KUMAR PATRA VS REPUBLIC OF INDIA (C.B.I)	S.DEBABRATA REDDY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000006/2021

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12	D-BLAPL/34576/2025 BLAPL/11891/2025	LITU @ PRABIRA SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000090/2025
13	D-BLAPL/34442/2025 BLAPL/11892/2025	PRASANNA KUMAR ACHARYA VS STATE OF ODISHA	BISWAJIT SAMAL VS	MAHILA P.S.(BBSR) /260 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001638/2025
14	D-BLAPL/34578/2025 BLAPL/11893/2025	BASANTA NAHAK @ NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /391 /2025 A.D.J.,KODALA(Ganjam) ST/0000128/2025
15	D-BLAPL/34488/2025 BLAPL/11894/2025	DEEPAK SETHI VS STATE OF ODISHA	SANTOSH SETHI VS	CRRI /252 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001008/2025
16	D-BLAPL/34495/2025 BLAPL/11895/2025	BALARAM MUNI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /180 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000612/2025
17	D-BLAPL/34311/2025 BLAPL/11896/2025	SUDAM PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /202 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001394/2025
18	D-BLAPL/34551/2025 BLAPL/11897/2025	GURUDEV BALAVANTA RAY @ GURUDEV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /347 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000959/2025
19	D-BLAPL/34554/2025 BLAPL/11898/2025	BASANTA MAJHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHHENDIPADA /56 /2013 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2013
20	D-BLAPL/34565/2025 BLAPL/11899/2025	SUSANTA KUMAR SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000042/2025
21	D-BLAPL/34601/2025 BLAPL/11900/2025	BIBHUTI SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025
22	D-BLAPL/34602/2025 BLAPL/11901/2025	PAPU @ PAPUNI @ HRUSHIKESH MALIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /245 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000240/2025
23	D-BLAPL/34585/2025	SUBRAT ROUT	BIJAY KUMAR BEHERA	Maitri Vihar PS /107 /2025

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	BLAPL/11902/2025	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
24	D-BLAPL/34596/2025 BLAPL/11903/2025	MURALI MALLIK @ MURALIDHAR MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /806 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001467/2023
25	D-BLAPL/34605/2025 BLAPL/11904/2025	KEDAR SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025
26	D-BLAPL/34680/2025 BLAPL/11905/2025	GANAPATI PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SUBALAYA /240 /2023 A.D.J.,SONEPUR(Sonepur) SC/0000030/2024
27	D-BLAPL/34607/2025 BLAPL/11906/2025	RAMA @ JYOTIPRAKASH MALIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /245 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000240/2025
28	D-BLAPL/34608/2025 BLAPL/11907/2025	MAHENDRA KUANR @ MAHENDRA KUANAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000007/2025
29	D-BLAPL/34682/2025 BLAPL/11908/2025	DHOBU PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /54 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000067/2021
30	D-BLAPL/34693/2025 BLAPL/11909/2025	TIKUNU PATRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
31	D-BLAPL/34697/2025 BLAPL/11910/2025	PUTUKU SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /294 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0001011/2025
32	D-BLAPL/34690/2025 BLAPL/11911/2025	PRABIN @ PRAVEEN KUMAR SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /167 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000006/2023
33	D-BLAPL/34300/2025 BLAPL/11912/2025	SABITH KOVILAKAM SADANANDAN VS STATE OF ODISHA	PRATIK NAYAK VS	KHANDAGIRI P.S. /584 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000448/2025
34	D-BLAPL/34298/2025 BLAPL/11913/2025	MOHAMED ASIF VS STATE OF ODISHA	PRATIK NAYAK VS	KHANDAGIRI P.S. /584 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR

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35	D-BLAPL/34317/2025 BLAPL/11914/2025	STATE OF ODISHA ROHIT PRADHAN VS STATE OF ODISHA	PRASANTA KISHORE RAY VS	TR/0000448/2025 BURLA /417 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000091/2024
36	D-BLAPL/34728/2025 BLAPL/11915/2025	MUKESH KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /103 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000058/2025
37	D-BLAPL/34740/2025 BLAPL/11916/2025	RAMESH SWALSINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000049/2024
38	D-BLAPL/34782/2025 BLAPL/11917/2025	DIBA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /259 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000050/2025
39	D-BLAPL/34783/2025 BLAPL/11918/2025	LUKU KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /5 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000052/2025
40	D-BLAPL/34787/2025 BLAPL/11919/2025	SEKH SARAJUN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	RASOL /234 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000017/2025
41	D-BLAPL/34384/2025 BLAPL/11920/2025	NITESH KUMAR BAMIDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /279 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOR GR/0000394/2025
42	D-BLAPL/34789/2025 BLAPL/11921/2025	DABAR @ DEBRAJ PINGUA VS STATE OF ODISHA	KASHINATH PATTANAIK VS	TANGI /296 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001407/2025
43	D-BLAPL/34575/2025 BLAPL/11922/2025	BISWAJIT MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KENDRAPARA /150 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001461/2025
44	D-BLAPL/34592/2025 BLAPL/11923/2025	BIBEKA NAIK @ BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /118 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000113/2025
45	D-BLAPL/34580/2025 BLAPL/11924/2025	PANUA @ PRASHANTA PALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /242 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001096/2025

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46	D-BLAPL/34303/2025 BLAPL/11925/2025	PAPU SINGH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /209 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000516/2025
47	D-BLAPL/33326/2025 BLAPL/11926/2025	VIVEK JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000032/2025
48	D-BLAPL/34801/2025 BLAPL/11927/2025	CHHATISH @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /281 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000582/2025
49	D-BLAPL/34454/2025 BLAPL/11928/2025	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000056/2025
50	D-BLAPL/34733/2025 BLAPL/11929/2025	TUNA JHODIA VS STATE OF ODISHA	GOKULANANDA SAHU VS	ANDIRAKANCHA /99 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(DIST) CT/0000015/2025
51	D-BLAPL/34736/2025 BLAPL/11930/2025	SUBRAT KUMAR BAGH VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000038/2025
52	D-BLAPL/34803/2025 BLAPL/11931/2025	SHYAM SUNDAR BARIK @ SUDAM @ SHYAM SUNDAR BARIKI VS STATE OF ODISHA	ABHIJIT DAS VS	SATYABADI /151 /2025 J.M.F.C. (II), PURI(Puri) GR/0000333/2025
53	D-BLAPL/34742/2025 BLAPL/11932/2025	TAPAN BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
54	D-BLAPL/34745/2025 BLAPL/11933/2025	MAHARAG BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /360 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANPUR GR/0001792/2025
55	D-BLAPL/34747/2025 BLAPL/11934/2025	TARUN KUMAR JENA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000024/2025
56	D-BLAPL/34762/2025 BLAPL/11935/2025	B.TOFAN PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KABISURYANAGAR /559 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000554/2025
57	D-BLAPL/34815/2025	JAY KUMAR SHAW	LAGNAJIT PATTNAIK	CYBER CRIME AND ECO. OFFENCE, CUTTACK

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	BLAPL/11936/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0001140/2024
58	D-CMAPL/44534/2025 CMAPL/334/2025	KANHU MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
59	D-CMP/46617/2025 CMP/1809/2025	MANOJ KUMAR BEHERA VS GOURI SAMAL	SOUMYA MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000001/2025
60	D-CMP/46949/2025 CMP/1810/2025	MANINDRA KUMAR PANI VS STATE OF ODISHA	APARESH BHOI VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000118/2025
61	D-CMP/46688/2025 CMP/1811/2025	SARAT KUMAR SINGH VS SAMSAD BEGUM	SUMITRA MOHANTY VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000017/2024
62	D-CMP/45105/2025 CMP/1812/2025	SHASHI BHUSAN NAIK VS JASHOBANTA THAKUR @ YASHOBANTA THAKUR	NRUSINGH CHARAN ROUT VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu EC/0000001/2021
63	D-CMP/42622/2025 CMP/1813/2025	SUBRAT KUMAR PASAYAT VS AKHAYA KUMAR SAHOO	KALPATARU MISHRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cut CS/0000373/2009
64	D-CMP/45778/2025 CMP/1814/2025	MALAYA KUMAR SWAIN VS MANAS RANJAN NAYAK	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000120/2021
65	D-CMP/46826/2025 CMP/1815/2025	JYOTI RANJAN PANDA VS PANCHANAN MOHANTY	BHABANI PRASAD SAMAL VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000047/2019
66	D-CMP/46597/2025 CMP/1816/2025	BHARAT CHANDRA BARIK VS JYOTSHNARANI PRADHAN	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar EC/0000004/2010
67	D-CMP/46689/2025 CMP/1817/2025	BISWAJIT PATI VS SRI AUROBINDA YOGA MANDIR, SUNDARGARH	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000224/2014
68	D-CONTC/46075/2025 CONTC/5423/2025	NIRANJAN DAS VS	SUBHADUTTA ROURTRAY VS	// ()

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69	D-CONTC/45633/2025 CONTC/5424/2025	ARAVIND AGRAWAL,IAS KANHU CHARAN DAS VS DIBYA JYOTI PARIDA, IAS	ADV VS	// // ()
70	D-CONTC/45639/2025 CONTC/5425/2025	TAPAN KUMAR BARAL VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
71	D-CONTC/45644/2025 CONTC/5426/2025	PUSPANJALI MISHRA VS SAPTASHREE MOHAPATRA,B.E.O,RENGALI,BARGARH	ADV. VS	// () //
72	D-CONTC/45648/2025 CONTC/5427/2025	HEMANGINI PANDA VS SEBASHREE BHOI,B.E.O,DHANKAUDA,BARGARH	ADV. VS	// () //
73	D-CONTC/45651/2025 CONTC/5428/2025	ARATI MISHRA VS SEBASHREE BHOI,B.E.O,DHANKAUDA,BARGARH	ADV. VS	// () //
74	D-CONTC/45748/2025 CONTC/5429/2025	URMILA BHUYAN VS MANORANJAN SAHOO,SUB-COLLECTOR,BBSR	PRADIPTA KISHORE BHUYAN VS	// () //
75	D-CONTC/45789/2025 CONTC/5430/2025	PANKAJINI SAHU VS SATYABRATA SAHU,IAS	ADV. VS	// () //
76	D-CONTC/45809/2025 CONTC/5431/2025	KRUSHNA CHANDRA BEHERA VS ARAVIND AGARWAL,COMMNR.-CUM-SECY.,DEPT OF HIGHER EDUCATION,ODISHA	ADV. VS	// () //
77	D-CONTC/45884/2025 CONTC/5432/2025	PRAVAKAR MOHANTY VS AMITABH THAKUR,IPS	ADV. VS	// () //
78	D-CONTC/45886/2025 CONTC/5433/2025	SANDIP SAMAL VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// () //
79	D-CONTC/46034/2025 CONTC/5434/2025	SARMISTHA PATTNAIK VS SANJEEB KUMAR MISHRA,IAS	ASHOK DAS VS	// () //

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80	D-CONTC/46154/2025 CONTC/5435/2025	MRUTYUNJAY SAMANTARAY VS MAHESWAR SAHOO,DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// 0 //
81	D-CONTC/46370/2025 CONTC/5436/2025	NIHAR KANTA BISWAL VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //
82	D-CONTC/46514/2025 CONTC/5437/2025	SANJEEB KUMAR MISHRA VS SIDDHARTHA DAS, IAS	ADV VS	// 0 //
83	D-CONTC/46588/2025 CONTC/5438/2025	SHAIK SIRRAZUDDIN VS SHALINI PANDIT, IAS	ADV VS	// 0 //
84	D-CONTC/46670/2025 CONTC/5439/2025	KAMALINI BAGHAR VS CHITTARANJAN PANIGRAHI, DIST. EDUCATION OFFICER, MALKANGIRI	ADV. VS	// 0 //
85	D-CONTC/46672/2025 CONTC/5440/2025	PRADIPTA KUMAR DHARUA VS CHANDRASEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
86	D-CONTC/42273/2025 CONTC/5441/2025	SAGAR MOHAPATRA VS CHANCHAL RANA (I.A.S.)	ADV. VS	// 0 //
87	D-CONTC/44655/2025 CONTC/5442/2025	SATYABRATA THAKUR VS PRASHANT KUMAR MOHANTY, DIST. EDUCATION OFFICER, NUAPADA	ADV. VS	// 0 //
88	D-CONTC/44558/2025 CONTC/5443/2025	NIRUPAMA MISHRA VS BALAMAKUNDA BHUYAN, OAS (SS)	SRINIBASH SATAPATHY VS	// 0 //
89	D-CONTC/46515/2025 CONTC/5444/2025	NILIMA NAYAK VS ARAVIND AGRAWAL,IAS	ARJUN CHARANA BEHERA VS	// 0 //
90	D-CONTC/45795/2025 CONTC/5445/2025	BHARAT NAIK VS MS. ASWATHI S, COMMISSIONER -CUM- SECRETARY , HEALTH AND F.W.DEPARTMENT ,BBSR	ADV. VS	// 0 //
91	D-CONTC/46149/2025	GOLAKHA CHANDRA NAIK	ADV	//

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	CONTC/5446/2025	VS SATYABRATA SAHU, IAS	VS	0 //
92	D-CONTC/45799/2025 CONTC/5447/2025	PRASANNA KUMAR MISHRA VS SEBASHRI BHOI, BLOCK EDUCATION OFFICER, DHANKAUDA	ADV. VS	// 0 //
93	D-CONTC/46764/2025 CONTC/5448/2025	PRASANT KUMAR PANIGRAHY VS SANJEEV MISHRA, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/43879/2025 CONTC/5449/2025	PRAVAKAR MALLICK@PRAVAKAR MALIK VS SIDHARTHA DAS,REGISTRAR CO-OPERATIVE SOCIETIES,ODISHA	ADV. VS	// 0 //
95	D-CONTC/44890/2025 CONTC/5450/2025	RABINDRA KUMAR NAYAK VS NIYATI PATTNAIK,IAS	ADV. VS	// 0 //
96	D-CONTC/44273/2025 CONTC/5451/2025	P. APPA RAO VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
97	D-CONTC/45682/2025 CONTC/5452/2025	BHARAT BEHERA VS ARVIND SINGH, C.E.O, TPCODL,BBSR,KHURDA	ADV. VS	// 0 //
98	D-CONTC/45685/2025 CONTC/5453/2025	SURESH CHANDRA MOHAPATRA VS ARVIND SINGH,C.E.O, TPCODL,BBSR	ADV. VS	// 0 //
99	D-CONTC/45686/2025 CONTC/5454/2025	BISWAJIT MOHANTY VS ARVIND SINGH,C.E.O, TPCODL, BBSR	ADV. VS	// 0 //
100	D-CONTC/45689/2025 CONTC/5455/2025	SATYANANDA PATTANAIAK VS ARVIND SINGH,C.E.O, TPCODL,BBSR	ADV. VS	// 0 //
101	D-CONTC/45693/2025 CONTC/5456/2025	ANANTA MUDULI VS ARVIND SINGH, C.E.O, TPCODL,BBSR	ADV. VS	// 0 //
102	D-CRLA/33751/2025 CRLA/1285/2025	PRAKASH JENA@DORA VS	RAMANI KANTA PATTANAIAK VS	BARI RAMCHANDRAPUR /396 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)

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103	D-CRLA/34158/2025 CRLA/1286/2025	STATE OF ODISHA SITARAM JANI VS THE STATE OF ORISSA	RAJIB LOCHAN PATTNAIK VS	Spl/0000079/2024 TENTULIKHUNTI /197 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000003/2024
104	D-CRLA/34369/2025 CRLA/1287/2025	BEDABYAS KUMAR PATEL@BEDABYAS PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /49 /2018 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000014/2018
105	D-CRLA/32955/2025 CRLA/1288/2025	LELIA RANJIKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
106	D-CRLA/34155/2025 CRLA/1289/2025	HARIHARA JENA VS STATE OF ODISHA	DEBASNAN DAS VS	ANANDAPUR /69 /2016 A.D.J.,ANANDAPUR(Kendujhar) ST/0000011/2017
107	D-CRLMC/34615/2025 CRLMC/4739/2025	GOPABANDHU MALLICK VS DIRECTOR VIGILANCE	SAIBRATA RATH VS	SAMBALPUR VIGILANCE /57 /2019 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000024/2019
108	D-CRLMC/30792/2025 CRLMC/4740/2025	SATYANARAYAN SARANGI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BANGOMUNDA /87 /2022 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000151/2022
109	D-CRLMC/34990/2025 CRLMC/4741/2025	RAMA CHANDRA PARIDA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	ENERGY PS (CUTTACK) /12 /2018 1ST A.D.J., CUTTACK(Cuttack) Spl/0000013/2018
110	D-CRLMC/34614/2025 CRLMC/4742/2025	GOBARDHAN MALLIK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /71 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000114/2023
111	D-CRLMC/32065/2025 CRLMC/4743/2025	ASHUTOSH SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000425/2022
112	D-CRLMC/33029/2025 CRLMC/4744/2025	RADHESHYAM PANDA VS SIGMA DASH	RAJIB LOCHAN PATTNAIK VS	/ /0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000122/2025
113	D-CRLMC/33129/2025 CRLMC/4745/2025	GARIBA SUNA VS STATE OF ODISHA	ANSHUMAN PANDA VS	MANAMUNDA /108 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000019/2022

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114	D-CRLMC/34203/2025 CRLMC/4746/2025	ANIL KUMAR BADATYA VS STATE OF ODISHA	DEBASISH PATNAIK VS	CHAMAKHANDI /24 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/000094/2020
115	D-CRLMC/34224/2025 CRLMC/4747/2025	BIRAJ KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	PHULBANI TOWN /317 /2025 DISTRICT & SESSIONS JUDGE ,PHULBA CT/0000107/2025
116	D-CRLMC/34305/2025 CRLMC/4748/2025	PRADIPTA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /36 /2011 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000248/2011
117	D-CRLMC/34328/2025 CRLMC/4749/2025	LALIT MOHAN DAS VS RANJITA DAS	ABINASH ROUSTRAY VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR EXECUTION CASE/0000056/2024
118	D-CRLMC/34356/2025 CRLMC/4750/2025	K. LAMBODAR ACHARY VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /20 /2012 J.M.F.C.,ASKA(Ganjam) GR/0000056/2012
119	D-CRLMC/35105/2025 CRLMC/4751/2025	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ANGUL TOWN /231 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000261/2025
120	D-CRLMC/34458/2025 CRLMC/4752/2025	BUNDA @ DUSMANTA MUNDA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /39 /2017 A.D.J.,KUCHINDA(Sambalpur) ST/0000003/2018
121	D-CRLMC/32457/2025 CRLMC/4753/2025	DEBASRITA PANI VS STATE OF ODISHA	BIDYADHAR PANDA VS	DUNGURIPALI /109 /2025 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000109/2025
122	D-CRLMC/34491/2025 CRLMC/4754/2025	RAMESH NAIK @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /719 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0007582/2022
123	D-CRLMC/34159/2025 CRLMC/4755/2025	DR. CHULABATI SAHU VS STATE OF ODISHA(VIG.)	BIJAY KUMAR MOHANTY VS	SAMBALPUR VIGILANCE /17 /2022 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000006/2024
124	D-CRLMC/34547/2025 CRLMC/4756/2025	PAPU SWAIN@PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,KHURDA(Khordha) GR/0001336/2021
125	D-CRLMC/34183/2025	KISHORE NAYAK @ KISHORE CHANDRA NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /21 /2023

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	CRLMC/4757/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KHANDAPARA(Nayagarh) GR/000021/2023
126	D-CRLMC/34555/2025 CRLMC/4758/2025	ABHAYA BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /227 /2020 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/000053/2020
127	D-CRLMC/34211/2025 CRLMC/4759/2025	MANJAY KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /208 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000819/2025
128	D-CRLMC/34212/2025 CRLMC/4760/2025	PRADIP BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /91 /2024 J.M.F.C.,KONARK(Puri) GR/0000659/2024
129	D-CRLMC/34573/2025 CRLMC/4761/2025	M/S. CHANDANESWAR VERITY STORE VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
130	D-CRLMC/34170/2025 CRLMC/4762/2025	PIYUSH DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHOUDWAR /311 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000480/2025
131	D-CRLMC/34290/2025 CRLMC/4763/2025	AKASH BUDEK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /49 /2022 A.D.J,PATNAGARH(Balangir) SC/0000020/2022
132	D-CRLMC/34707/2025 CRLMC/4764/2025	MANOJ @ MANOJA KUMAR PATTNAIK @ PATTANAİK VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	KHURDA PS /172 /2013 C.J.M.,KHURDA(Khordha) GR/0000684/2013
133	D-CRLMC/34952/2025 CRLMC/4765/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	/ /0 S.D.J.M.,KHURDA(Khordha) ICC/0000029/2024
134	D-CRLMC/34325/2025 CRLMC/4766/2025	BIKRAM MUKHI VS STATE OF ODISHA	KARUNAKAR GAYA VS	PATKURA /450 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002837/2023
135	D-CRLMC/34732/2025 CRLMC/4767/2025	NETI @ RAJESH DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /167 /2012 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000124/2016
136	D-CRLMC/34866/2025 CRLMC/4768/2025	KAPIL MINİYAKA VS	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /128 /2024 ADDL DISTRICT AND SESSIONS JUDGE

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137	D-CRLMC/34365/2025 CRLMC/4769/2025	STATE OF ODISHA BRAJABANDHU BISWAL VS	RAJLAXMI BISWAL VS	CT/0000011/2025 KANIHA /65 /2021 ASST.SESIONS JUDGE,TALCHER(Anugul)
138	D-CRLMC/34830/2025 CRLMC/4770/2025	STATE OF ODISHA SARASWATI KANHAR VS	SANTOSH KUMAR MAHANTY VS	CT/0000032/2022 PHULBANI TOWN /47 /2009 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
139	D-CRLMC/34481/2025 CRLMC/4771/2025	STATE OF ODISHA PADMANABHA DALAI @ PADMANAV DALAI VS	RAJENDRA NARAYAN ROUT VS	// 2ND A.D.J.,BERHAMPUR(Ganjam)
140	D-CRLMC/34907/2025 CRLMC/4772/2025	STATE OF ODISHA PABITRA KUMAR MOHAPATRA VS	LAXMIDHAR MAHAPATRA VS	CRREV/0000015/2025 //0
141	D-CRLMC/35056/2025 CRLMC/4773/2025	SANTILATA PANDA GOURANGA MALLIK VS	SARBESWAR SAHOO VS	ICC/0000039/2019 SORO /493 /2025 J.M.F.C.,SORO(Baleshwar)
142	D-CRLMC/35057/2025 CRLMC/4774/2025	STATE OF ODISHA SHUBHENDRA KUMAR PRADHAN @ RULU PRADHAN VS	SARBESWAR SAHOO VS	CT/0000991/2025 BERHAMPUR /73 /2024 S.D.J.M.,NILAGIRI(Baleshwar)
143	D-CRLMP/32312/2025 CRLMP/1487/2025	STATE OF ODISHA OMM SHREE SAI SEVA EDUCATIONAL TRUST, KEONJHAR VS	DIPTI RANJAN MOHAPATRA VS	//0 ()
144	D-CRLMP/34406/2025 CRLMP/1488/2025	STATE OF ODISHA OUM PRAKASH SAHOO VS	DHANANJAYA MUND VS	// //0 ()
145	D-CRLMP/31745/2025 CRLMP/1489/2025	STATE OF ODISHA ANIL KUMAR SHARMA VS	NALINI KANTA DASH VS	// //0 ()
146	D-CRLMP/34626/2025 CRLMP/1490/2025	INSPECTOR IN CHARGE OF BADMAL POLICE STATION, JHRASUGUDA AJAYA KUMAR SWAIN VS	SUJATA JENA VS	// MADHUPATNA /282 /2025 ()
147	D-CRLMP/34712/2025 CRLMP/1491/2025	STATE OF ODISHA BIJAYA KUMAR PANDA VS	SANGHAMITRA ACHARYA VS	// //0 ()
		STATE OF ODISHA		//

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148	D-CRLMP/34716/2025 CRLMP/1492/2025	RINA MAHAPATRA VS STATE OF ODISHA	RASMI RANJAN MISHRA VS	FATEGARH /336 /2025) //
149	D-CRLMP/34822/2025 CRLMP/1493/2025	SOUDAMINI PANIGRAHI @ PUROHIT VS STATE OF ODISHA	DEBABRATA RATH VS	//0) //
150	D-CRLMP/34826/2025 CRLMP/1494/2025	URMILA SAHOO VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /630 /2025) //
151	D-CRLREV/33473/2025 CRLREV/897/2025	BIJULI SAHOO VS JAGABANDHU SAHOO@JAGA	BIPLABA P.B. BAHALI VS	//0 JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000152/2016
152	D-CRLREV/33511/2025 CRLREV/898/2025	SURESH SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	//0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund MIS.CASE/0000058/2025
153	D-CRLREV/34152/2025 CRLREV/899/2025	SUBODH KUMAR PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	R.UDAYAGIRI /83 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000124/2024
154	D-CRLREV/34503/2025 CRLREV/900/2025	RITESH JHODIA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /104 /2025 A.D.J.,JEYPORE(Koraput) CRA/0000009/2025
155	D-CRLREV/34612/2025 CRLREV/901/2025	SIBA JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /77 /2004 A.D.J.,ATHAGARH(Cuttack) CRA/0000016/2025
156	D-CRLREV/34823/2025 CRLREV/902/2025	RUDRA PRASAD LENKA@RUDRA PRATAP LENKA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	NAYAPALLI P.S. /112 /2001 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000128/2003
157	D-CRLREV/33821/2025 CRLREV/903/2025	SUSHIL KUMAR SAHOO@GANESH VS ADDL. D.C.P.-CUM-EXECUTIVE MAGISTRATE, BBSR	PRONOY MOHANTY VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0000929/2025
158	D-CRLREV/33880/2025 CRLREV/904/2025	TRILOCHAN PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /214 /2020 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001308/2020
159	D-CRLREV/34110/2025	PRADEEP KUMAR SAHU	UMA CHARAN MISHRA	//0

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	CRLREV/905/2025	VS MANOJ KUMAR JENA	VS	2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000061/2024
160	D-CRLREV/34134/2025 CRLREV/906/2025	PRAMOD KUMAR SAHU@PRAMOD SAHU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	LAHUNIPADA /109 /1994 AD-HOC ADDL.DIST.JUDGE,BONAI(Sun CRA/0000003/2000
161	D-CRLREV/34937/2025 CRLREV/907/2025	ASHOK KUMAR MANDAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BANGRIPOSI /23 /2020 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000045/2025
162	D-CRLREV/34964/2025 CRLREV/908/2025	JAGDISH CHANDRA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000148/2025
163	D-CRLREV/35042/2025 CRLREV/909/2025	BAPUNI JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) CRMC/0000233/2025
164	D-CRLREV/29964/2025 CRLREV/910/2025	RAJESH KUMAR NAYAK VS SONALI SAHOO	ROHIT RANJAN RAY VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000026/2023
165	D-EXP/46526/2025 EXP/40/2025	SUBAS CHANDRA SWAIN VS STATE OF ODISHA	SUVENDRA KUMAR BISWAL VS	// () //
166	D-EXP/35659/2025 EXP/41/2025	HARIPRIYA NAYAK VS THE DIRECTOR (ST AND SC)- CUM- SPECIAL SECRETARY TO GOVT, ST AND SC DEVELOPMENT DEPTT. OF ODISHA	LAXMAN PRADHAN VS	// () //
167	D-EXP/46372/2025 EXP/42/2025	SUNANDA PATTANAYAK VS ASST. SETTLEMENT OFFICER, RENTAL COLONY	BIDESH RANJAN BEHERA VS	// () //
168	D-FAO/43470/2025 FAO/487/2025	CHHABILABALA MISHRA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000113/2024
169	D-MACA/45424/2025 MACA/1215/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., GANJAM VS SABITA PRADHAN	NAYAN BEHARI DAS VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000175/2023
170	D-MATA/46587/2025 MATA/436/2025	SMRUTI SANGITA PANDA VS	LAKSMIDHAR KABI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur

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171	D-RPFAM/46637/2025 RPFAM/353/2025	DHRUBA CHARAN PANDA SIBAPRASAD NAYAK VS SAGARIKA NAYAK @ DAS	AKASH BHUYAN VS	CP/0000061/2024 // JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000157/2023
172	D-RPFAM/41849/2025 RPFAM/354/2025	SUBRAT PRADHAN VS ANGURUBALA JENA	SUBHASIS MOHAPATRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000007/2023
173	D-RSA/42946/2025 RSA/578/2025	BIJAYA GOPAL NAYAK VS STATE OF ODISHA	T.NARAYANA.MURTY VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000019/2023
174	D-RVWPET/40556/2025 RVWPET/250/2025	BANK OF INDIA, KHURDA VS RANJITA SWAIN	SIBADUTTA RAMAPRASAD MISHRA VS	// () //
175	D-RVWPET/43209/2025 RVWPET/251/2025	SUMAN DEBI PODDAR VS DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR	ADV. VS	// () //
176	D-TRP(C)/46539/2025 TRP(C)/401/2025	RITURAJ MOHANTY VS MANOJ KUMAR MOHANTY	DURGA PRASAD DHAL VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000350/2025
177	D-TRP(C)/46485/2025 TRP(C)/402/2025	MINAKSHI BEHERA VS AVISEK PRADHAN	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT, CUTTACK(Cutta CP/0000507/2025
178	D-TRP(C)/46712/2025 TRP(C)/403/2025	BIDYUT LATA DAS VS GANESH PRASAD DAS	GOURAV DASH VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000227/2025
179	D-TRPCRL/34929/2025 TRPCRL/100/2025	CHANDAN KUMAR NAIK VS SONALI NAYAK	SUSANTA KUMAR ROUT VS	//0 S.D.J.M.-CIVIL JUDGE (JD), ATHGARH(C CRMC/0000088/2025
180	D-WA/44045/2025 WA/1780/2025	M/S. SHREE VINAYAK DAIRY, BBSR VS STATE BANK OF INDIA, CUTTACK	ASIT KUMAR DASH VS	// () //
181	D-WA/45018/2025 WA/1781/2025	SK. SAEED VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //

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182	D-WA/46518/2025 WA/1782/2025	STATE OF ODISHA VS SUDARSAN MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/11653/2025 WA/1783/2025	BASANTI KAR VS MANAGING DIRECTOR, ODISHA FOREST DEVELOPMENT CORPORATION LIMITED, KHURDA	SIDDHARTH PRASAD MISHRA VS	// 0 //
184	D-WA/46127/2025 WA/1784/2025	PARESH KUMAR RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
185	D-WP(C)/45207/2025 WP(C)/32441/2025	DILLIP KUMAR NAYAK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
186	D-WP(C)/45628/2025 WP(C)/32442/2025	SATYA NARAYAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/34772/2025 WP(C)/32443/2025	RASHMITA SWAIN VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
188	D-WP(C)/46659/2025 WP(C)/32444/2025	NIRANJAN BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
189	D-WP(C)/46497/2025 WP(C)/32445/2025	M/S.RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
190	D-WP(C)/45751/2025 WP(C)/32446/2025	UNION OF INDIA VS KISHORE CHANDRA SUBUDHI	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
191	D-WP(C)/46593/2025 WP(C)/32447/2025	AKSHYA KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
192	D-WP(C)/46543/2025 WP(C)/32448/2025	INSTITUTE OF PROFESSIONAL STUDIES AND RESEARCH (IPSAR), CUTTACK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BUXI BAZAR	DEVASHIS PANDA VS	// 0 //
193	D-WP(C)/45251/2025	MINAKETAN JENA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/32449/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/46598/2025 WP(C)/32450/2025	MANGARAJ PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
195	D-WP(C)/45253/2025 WP(C)/32451/2025	UPEN MARANDI VS ARATIMANI TUDU	SWARUP KUMAR PATNAIK VS	// 0 //
196	D-WP(C)/45980/2025 WP(C)/32452/2025	JANAKI MISHRA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
197	D-WP(C)/45279/2025 WP(C)/32453/2025	BLUE CIRCLE INSTRUMENTS VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
198	D-WP(C)/45166/2025 WP(C)/32454/2025	SEBATI SINGH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
199	D-WP(C)/45747/2025 WP(C)/32455/2025	DINABANDHU LENKA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
200	D-WP(C)/42822/2025 WP(C)/32456/2025	PABITRA KUMAR PAIK VS THE BANK MANAGER, ICICI BANK LTD., GAJAPATI		// 0 //
201	D-WP(C)/46432/2025 WP(C)/32457/2025	MANJUSHREE TRIPATHY VS STATE CHIEF INFORMATION COMMNR, BHUBANESWAR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
202	D-WP(C)/46434/2025 WP(C)/32458/2025	MANJUSHREE TRIPATHY VS STATE CHIEF INFORMATION COMMNR, BHUBANESWAR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
203	D-WP(C)/46792/2025 WP(C)/32459/2025	KESHAB SAHANI VS STATE OF ODISHA	AKSHAYA KUMAR JANA VS	// 0 //
204	D-WP(C)/43440/2025 WP(C)/32460/2025	KUMUDINI ACHARYA VS	GAYNENDRA KUMAR PARIDA VS	// 0

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205	D-WP(C)/46795/2025 WP(C)/32461/2025	STATE OF ODISHA MAMINA NAYAK VS	AKSHAYA KUMAR JENA VS	// // 0
206	D-WP(C)/46614/2025 WP(C)/32462/2025	STATE OF ODISHA KHETRAMOHAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/46624/2025 WP(C)/32463/2025	STATE OF ODISHA LILANDRI MOHINI NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0
208	D-WP(C)/46165/2025 WP(C)/32464/2025	STATE OF ODISHA PRAHALLAD CH. FADUKAR VS	NIRANJAN PAIKRAY VS	// // 0
209	D-WP(C)/43974/2025 WP(C)/32465/2025	STATE OF ODISHA SURENDRANATH TRIPATHY VS	PRATAP KUMAR MOHANTY VS	// // 0
210	D-WP(C)/46615/2025 WP(C)/32466/2025	COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT OF ODISHA, PR AND DW DEPT., BBSR BIDESHI PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/44337/2025 WP(C)/32467/2025	STATE OF ODISHA EXIM LOGISTICS PVT. LTD., BBSR VS	SIDDHANT SARANGI VS	// // 0
212	D-WP(C)/46625/2025 WP(C)/32468/2025	STATE OF ODISHA DEBANANDA PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
213	D-WP(C)/46796/2025 WP(C)/32469/2025	STATE OF ODISHA KEDAR SAHANI VS	AKSHAYA KUMAR JENA VS	// // 0
214	D-WP(C)/45205/2025 WP(C)/32470/2025	STATE OF ODISHA PRADIP KUMAR NAYAK VS	SANJIB KUMAR RATH VS	// // 0
215	D-WP(C)/46798/2025 WP(C)/32471/2025	STATE OF ORISSA LABANYA SAMAL VS	AKSHAYA KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/45346/2025 WP(C)/32472/2025	HARIHAR SWAIN VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
217	D-WP(C)/45812/2025 WP(C)/32473/2025	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
218	D-WP(C)/45351/2025 WP(C)/32474/2025	KSHITESWAR PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
219	D-WP(C)/46453/2025 WP(C)/32475/2025	BIJAYALAXMI PANDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/45366/2025 WP(C)/32476/2025	RAJ KISHOR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	D-WP(C)/46454/2025 WP(C)/32477/2025	SIBARAM SAHU @ SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/46398/2025 WP(C)/32478/2025	DR.NARAYAN PRASAD ACHARYA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
223	D-WP(C)/46516/2025 WP(C)/32479/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
224	D-WP(C)/46456/2025 WP(C)/32480/2025	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
225	D-WP(C)/46538/2025 WP(C)/32481/2025	SARBESWAR BEHERA VS ASST. SETTLEMENT OFFICER, SETTLEMENT, JEYPORE, KORAPUT	GOPINATH MISHRA VS	// 0 //
226	D-WP(C)/45962/2025 WP(C)/32482/2025	HARIDASPUR-PARADIP RAILWAY COMPANY LTD., KHURDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
227	D-WP(C)/46788/2025	B.JYOTHIRMAI	GYANENDRA CHANDRA SWAIN	//

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	WP(C)/32483/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44150/2025 WP(C)/32484/2025	RAMESH CHANDRA GUNTHA VS COMMISSIONER CUM SECY TO GOVT, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	DESHA RANJAN RATH VS	// 0 //
229	D-WP(C)/45976/2025 WP(C)/32485/2025	SAROJ RANJAN MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
230	D-WP(C)/46394/2025 WP(C)/32486/2025	DR.PRATAP CHANDRA MOHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
231	D-WP(C)/46731/2025 WP(C)/32487/2025	SUMI SINGH SAMBURAI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
232	D-WP(C)/46804/2025 WP(C)/32488/2025	RASHMI KANTA SRICHANDAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
233	D-WP(C)/46068/2025 WP(C)/32489/2025	KAMALINI DEVI VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //
234	D-WP(C)/46799/2025 WP(C)/32490/2025	REBATI KANDI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
235	D-WP(C)/43345/2025 WP(C)/32491/2025	PRAVAKAR JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/46069/2025 WP(C)/32492/2025	MOHD.MUSTOFA ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/46382/2025 WP(C)/32493/2025	DR.BINODINI MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
238	D-WP(C)/43095/2025 WP(C)/32494/2025	HARISH CHANDRA DAS VS	BAIJAYANTI MOHANTY VS	// 0

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239	D-WP(C)/46981/2025 WP(C)/32495/2025	GOVT. OF ODISHA JAGADISH GOUDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
240	D-WP(C)/46702/2025 WP(C)/32496/2025	ASHOK KUMAR PATTANAYAK VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// () //
241	D-WP(C)/41412/2025 WP(C)/32497/2025	OMM SUPPORT SERVICES, BALASORE VS UNION OF INDIA	MANASI MOHAPATRA VS	// () //
242	D-WP(C)/45383/2025 WP(C)/32498/2025	JITAN BAGHAR VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// () //
243	D-WP(C)/46377/2025 WP(C)/32499/2025	DR.SUKUMAR NANDA VS STATE OF ODISHA	NIHAL RATH VS	// () //
244	D-WP(C)/46743/2025 WP(C)/32500/2025	API DANGUA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// () //
245	D-WP(C)/43878/2025 WP(C)/32501/2025	TUKUNA KOTILINGA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// () //
246	D-WP(C)/42077/2025 WP(C)/32502/2025	GYANA RANJAN RANA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
247	D-WP(C)/46057/2025 WP(C)/32503/2025	PRAMILA DASH VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// () //
248	D-WP(C)/42387/2025 WP(C)/32504/2025	SAMBIT MOHANTY VS SUPERINTENDENT, JAJPUR-III RANGE	DEBA PRASAD MISHRA VS	// () //
249	D-WP(C)/46744/2025 WP(C)/32505/2025	CHAKRADHAR NAIK @ NAYAK VS O.U.A.T., BBSR	SANJIB MOHANTY VS	// () //

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250	D-WP(C)/42384/2025 WP(C)/32506/2025	HARICHARAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
251	D-WP(C)/46748/2025 WP(C)/32507/2025	KUMARI GOUDA VS OUAT, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
252	D-WP(C)/46059/2025 WP(C)/32508/2025	SATYANANDA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/45245/2025 WP(C)/32509/2025	SESHADEV SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
254	D-WP(C)/46867/2025 WP(C)/32510/2025	RAMAKANTA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
255	D-WP(C)/42661/2025 WP(C)/32511/2025	SRIHARI PRADHAN VS STATE OF ODISHA	SURIYA NARAYAN PRADHAN VS	// 0 //
256	D-WP(C)/46861/2025 WP(C)/32512/2025	MANISH KHEMMKA VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //
257	D-WP(C)/45986/2025 WP(C)/32513/2025	P.SIMANCHAL PATRO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/46917/2025 WP(C)/32514/2025	DR.CHINMAYA DASH VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
259	D-WP(C)/45309/2025 WP(C)/32515/2025	THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD., BIMITRAPUR, SUNDARGARH VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BHUBANESWAR	AMAR NATH JHA VS	// 0 //
260	D-WP(C)/45579/2025 WP(C)/32516/2025	SUVENDU MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
261	D-WP(C)/45310/2025	THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD., BIMITRAPUR, SUNDARGARH	AMAR NATH JHA	//

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	WP(C)/32517/2025	VS	VS	0
		THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BBSR		//
262	D-WP(C)/42636/2025	BINODINI PANDA	SATYA SUNDAR KANUNGO	//
	WP(C)/32518/2025	VS	VS	0
		COLLECTOR, CUTTACK		//
263	D-WP(C)/45546/2025	DIGAMBER BEHERA	PRONOY MOHANTY	//
	WP(C)/32519/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/46581/2025	MANAS RANJAN DAS	NIROD KUMAR SAHOO	//
	WP(C)/32520/2025	VS	VS	0
		UNION OF INDIA		//
265	D-WP(C)/41335/2025	RAJ KISHORE MOHANTA	KARUNAKAR RATH	//
	WP(C)/32521/2025	VS	VS	0
		STATE OF ORISSA		//
266	D-WP(C)/45999/2025	BUDHIA NAIK	NIRANJAN LENKA	//
	WP(C)/32522/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/46053/2025	KAILASH CHANDRA CHINARA	KUNAL KUMAR SWAIN	//
	WP(C)/32523/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/45246/2025	BALARAM TARAI	MIHIR SEKHAR SAHOO	//
	WP(C)/32524/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/46851/2025	GOBARDHAN SAHOO	JAGANNATH BHUYAN	//
	WP(C)/32525/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/46221/2025	NIRMAL CHANDRA MOHAPATRA	KISHORE CHANDRA RAJGURU MOHAPATRA	//
	WP(C)/32526/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/46438/2025	DR. AVAMAYEE NAYAK	NIHAL RATH	//
	WP(C)/32527/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/46919/2025	PATHAN ROUT	SONALI PRUSTY	//
	WP(C)/32528/2025	VS	VS	0

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273	D-WP(C)/45950/2025 WP(C)/32529/2025	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD., KHURDA VS	SUSANTA KUMAR DASH VS	// // ()
274	D-WP(C)/47052/2025 WP(C)/32530/2025	STATE OF ODISHA BISWA RANJAN JENA VS	AVIJIT MISHRA VS	// // ()
275	D-WP(C)/46465/2025 WP(C)/32531/2025	STATE OF ODISHA PRASANNA BEHERA VS	BIKRAM KESHARI BAL VS	// // ()
276	D-WP(C)/46230/2025 WP(C)/32532/2025	THE GENERAL MANAGER, (ADMIN), ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR MINATI SAHOO VS	SANGRAM MISHRA VS	// // ()
277	D-WP(C)/46683/2025 WP(C)/32533/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), BBSR M/S.ARYAN INVESTA INFRASTRUCTURE PVT.LTD, BBSR VS	ANKITA MUKHERJI VS	// // ()
278	D-WP(C)/46385/2025 WP(C)/32534/2025	STATE OF ODISHA DR.BIBHUDUTTA PATNAIK VS	NIHAL RATH VS	// // ()
279	D-WP(C)/46726/2025 WP(C)/32535/2025	STATE OF ODISHA SHYAMA OM PRASAD MISHRA VS	ARJUNA CHARANA BEHERA VS	// // ()
280	D-WP(C)/46737/2025 WP(C)/32536/2025	STATE OF ODISHA BIJAYA GOUDA VS OUAT, BBSR	SANJIB MOHANTY VS	// // ()
281	D-WP(C)/45900/2025 WP(C)/32537/2025	BHAGIRATHI @ BHAGYADHAR SAHOO VS	AJIT CHANDRA MOHAPATRA VS	// // ()
282	D-WP(C)/47073/2025 WP(C)/32538/2025	STATE OF ODISHA KANHU CHARAN BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()
283	D-WP(C)/45295/2025 WP(C)/32539/2025	STATE OF ODISHA DUTIYA SA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// // ()

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284	D-WP(C)/47059/2025 WP(C)/32540/2025	M/S PARIDA WORK SHOP, NANKAR VS AUTHORIZED OFFICER INDIAN BANK ZONAL OFFICE, CUTTACK	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/46049/2025 WP(C)/32541/2025	M/S CHANDRA PRAKASH SINGH,BBSR VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,BBSR	ARUNA KUMAR NAYAK VS	// 0 //
286	D-WP(C)/47066/2025 WP(C)/32542/2025	DOLANANDA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/47053/2025 WP(C)/32543/2025	RITARANI MUDULI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/46910/2025 WP(C)/32544/2025	ASHISH KUMAR JENA VS UNION OF INDIA	SRINIBASH SATAPATHY VS	// 0 //
289	D-WP(C)/47067/2025 WP(C)/32545/2025	SANTOSH KUMAR PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/46091/2025 WP(C)/32546/2025	MURALIDHAR JENA VS THE GENERAL MANAGER, INDIAN BANK, MAIN BRANCH, KHORDHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
291	D-WP(C)/46908/2025 WP(C)/32547/2025	MANJULATA PATRA VS THE STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
292	D-WP(C)/40776/2025 WP(C)/32548/2025	BHARTI AXA LIFT INSURANCE CO. LTD., MUMBAI VS RITA RANI	SAMARENDRA KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/46946/2025 WP(C)/32549/2025	JAY HANUMAN SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/42816/2025 WP(C)/32550/2025	KARTTIK MONDAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	// 0 //
295	D-WP(C)/44797/2025	AJIT KUMAR RAM	SANGRAM JENA	//

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	WP(C)/32551/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46906/2025 WP(C)/32552/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
297	D-WP(C)/45308/2025 WP(C)/32553/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LTD., BIRMITRAPUR VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BHUBANESWAR	AMAR NATH JHA VS	// 0 //
298	D-WP(C)/46143/2025 WP(C)/32554/2025	NARAYAN MASHRA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
299	D-WP(C)/43011/2025 WP(C)/32555/2025	HARIHAR DAS VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
300	D-WP(C)/45907/2025 WP(C)/32556/2025	MADAN PANDE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
301	D-WP(C)/45386/2025 WP(C)/32557/2025	DEBENDRA KUMAR NEGI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
302	D-WP(C)/46001/2025 WP(C)/32558/2025	BRAHMANANDA PANI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
303	D-WP(C)/45388/2025 WP(C)/32559/2025	PADMANAV PANDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
304	D-WP(C)/46093/2025 WP(C)/32560/2025	ANNAPURNA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
305	D-WP(C)/45989/2025 WP(C)/32561/2025	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
306	D-WP(C)/46298/2025 WP(C)/32562/2025	SAHADEV NAYAK VS	AKASH BHUYAN VS	// 0

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307	D-WP(C)/46364/2025 WP(C)/32563/2025	STATE OF ODISHA CHAITANYA PUHAN VS	SURENDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/46020/2025 WP(C)/32564/2025	STATE OF ODISHA ANTARJYAMI PRADHAN VS	SUBHENDU KAR VS	// // 0
309	D-WP(C)/46367/2025 WP(C)/32565/2025	STATE OF ODISHA BASUDEV SAMAL VS	SURENDRA KUMAR SAHOO VS	// // 0
310	D-WP(C)/46932/2025 WP(C)/32566/2025	STATE OF ODISHA SURENDRA KUMAR SINGH VS	AMITAV TRIPATHY VS	// // 0
311	D-WP(C)/39197/2025 WP(C)/32567/2025	STATE OF ORISSA SACHIDANANDA TRIPATHY VS	ABHISHEK DASH VS	// // 0
312	D-WP(C)/46628/2025 WP(C)/32568/2025	STATE OF ODISHA BHUBANESWARI THAKURANI BIJE, KRUPASAGARPATANA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/46374/2025 WP(C)/32569/2025	STATE OF ODISHA DR.TARAPADA NAIK VS	NIHAL RATH VS	// // 0
314	D-WP(C)/46869/2025 WP(C)/32570/2025	STATE OF ODISHA BRAJENDRA KUMAR PADHI VS	SUBHADUTTA ROUSTRAY VS	// // 0
315	D-WP(C)/46569/2025 WP(C)/32571/2025	STATE OF ODISHA PHARMACEUTICAL INSTITUTE OF INDIA PRIVATE LIMITED, CUTTACK VS	HARIPAD MOHANTY VS	// // 0
316	D-WP(C)/46863/2025 WP(C)/32572/2025	UNION OF INDIA PRIYANKA PATI VS	BYOMOKESH SAHOO VS	// // 0
317	D-WP(C)/46439/2025 WP(C)/32573/2025	SOUMYA RANJAN DASH DR. BASANT KUMAR BARIK VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/46274/2025 WP(C)/32574/2025	BIREN JENA VS THE TAHASILDAR, ATHAGARH, CUTTACK	SUPRAVA BEHERA VS	// () //
319	D-WP(C)/46035/2025 WP(C)/32575/2025	BIMAL MAHARANA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //
320	D-WP(C)/46278/2025 WP(C)/32576/2025	SADASIBA RAY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //
321	D-ABLAPL/33963/2025 ABLAPL/13217/2025	ANIL KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KUMBHARAPARA /476 /2025 () //
322	D-ABLAPL/34234/2025 ABLAPL/13218/2025	DIPTI RANJAN NANDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ /0 () //
323	D-ABLAPL/34171/2025 ABLAPL/13219/2025	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHUNTA /140 /2021 () //
324	D-ABLAPL/34175/2025 ABLAPL/13220/2025	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	UDALA /295 /2021 () //
325	D-ABLAPL/34434/2025 ABLAPL/13221/2025	NANDA KISHOR MAJHI VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	NANDIPADA /95 /2025 () //
326	D-ABLAPL/34691/2025 ABLAPL/13222/2025	MANENDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /484 /2025 () //
327	D-ABLAPL/33830/2025 ABLAPL/13223/2025	BEBINA PANDA @ BABINA PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /539 /2025 () //
328	D-ABLAPL/34735/2025 ABLAPL/13224/2025	SAILENDRA KUMAR AGARWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /279 /2025 () //
329	D-ABLAPL/34301/2025	NALU SETHY @ SUSANTA KUMAR SETHY	SANGRAM KUMAR SINGH	BANKI /292 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13225/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34329/2025 ABLAPL/13226/2025	RABI PING VS STATE OF ODISHA	MANOJ BIHARI DAS VS	AIRPORT P.S. /171 /2025 () //
331	D-ABLAPL/34463/2025 ABLAPL/13227/2025	MD. MASRUF ALAM @ GABBAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /91 /2022 () //
332	D-ABLAPL/34752/2025 ABLAPL/13228/2025	TAPAN BARMAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /250 /2025 () //
333	D-ABLAPL/34656/2025 ABLAPL/13229/2025	BIJAY MOHANTY @ DURYODHAN MOHANTY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /706 /2025 () //
334	D-ABLAPL/34438/2025 ABLAPL/13230/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	BANSADA /329 /2025 () //
335	D-ABLAPL/34755/2025 ABLAPL/13231/2025	BIMAL ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /180 /2025 () //
336	D-ABLAPL/34632/2025 ABLAPL/13232/2025	BAIDYANATH DASH VS STATE OF ODISHA	SWAYAMJIT ROUT VS	MAHILA P.S.(BBSR) /271 /2025 () //
337	D-ABLAPL/34757/2025 ABLAPL/13233/2025	GANESWAR PARIDA VS STATE OF ODISHA	HARMOHAN DHAL VS	TIGIRIA /235 /2025 () //
338	D-ABLAPL/33734/2025 ABLAPL/13234/2025	SANKARSAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BRAHMAGIRI /402 /2025 () //
339	D-ABLAPL/33937/2025 ABLAPL/13235/2025	BIDHUBHUSAN LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
340	D-ABLAPL/34628/2025 ABLAPL/13236/2025	B S ROUT VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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CASES REGISTERED REPORT AS ON :14/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/34764/2025 ABLAPL/13237/2025	STATE OF ODISHA SRIMUKHA RANA VS	BIKASH CHANDRA PARIJA VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()
342	D-ABLAPL/34771/2025 ABLAPL/13238/2025	STATE OF ODISHA BHARATI BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /322 /2025 ()
343	D-ABLAPL/33824/2025 ABLAPL/13239/2025	STATE OF ODISHA ANANTA SETHI VS	KURESH PRASAD DASH VS	// BHANJANAGAR /1041 /2025 ()
344	D-ABLAPL/34776/2025 ABLAPL/13240/2025	STATE OF ODISHA SNEHASIS DHARA VS	JAYAKRISHNA MOHAPATRA VS	// DHAMARA PS /10 /2025 ()
345	D-ABLAPL/34777/2025 ABLAPL/13241/2025	STATE OF ODISHA GOURI MAJHI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /281 /2025 ()
346	D-ABLAPL/34779/2025 ABLAPL/13242/2025	STATE OF ODISHA GOBINDA CHANDRA JENA @ JATIA VS	BIKASH CHANDRA PARIJA VS	// BALICHANDRAPUR /340 /2025 ()
347	D-ABLAPL/34450/2025 ABLAPL/13243/2025	STATE OF ODISHA GHUNGROO MISHRA VS	BEDA PRAKASH PANDA VS	// BHARATPUR PS /624 /2025 ()
348	D-ABLAPL/34668/2025 ABLAPL/13244/2025	STATE OF ODISHA SMRITI SWETA DAS VS	SURYA PRATAP DEO VS	// KHARABEL NAGAR P.S. /469 /2025 ()
349	D-ABLAPL/34797/2025 ABLAPL/13245/2025	STATE OF ODISHA KALIA @ BIKASH NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /585 /2025 ()
350	D-ABLAPL/34805/2025 ABLAPL/13246/2025	STATE OF ODISHA SIPUN SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1196 /2025 () //